## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## IA NO. 402 OF 2018 IN DFR NO. 810 OF 2018

Dated: 01<sup>st</sup> May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Mahur Foods and Beverages .... Appellant(s)

Vs.

**Gulbarga Electricity Supply Company Ltd.** 

& Anr. .... Respondent(s)

Counsel for the Appellant (s) : Mr.Shailesh Madiyal

Mr.Sudhanshu Prakash

Counsel for the Respondent(s) : -

## **ORDER**

In the instant case, respondents are served but unrepresented. One more opportunity is given to the respondents to be represented on 15.05.2018.

List this matter on <u>15.05.2018</u>, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr